	Annexure-7 Name of the corporate debtor: LEEL ELECTRICALS LIMITED; Date of commencement of liquidation: 06.12.2021; List of stakeholders as on: 18.02.2022															
	List of other stakeholders, if any (other than financial creditors and operational creditors)															
SI. No		Category	of De	Details of claim received		Details of claim admitted										
	Name of Stake	me of Stakeholder (shareholders / equity shareholders / partners / others)	ce Date rs / Date rs / rece		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	rejected	Amount of claim under verification	Remarks, if any
1	Havells India Li	ited Other	28-De	ec-21	1,243,000,000	1,243,000,000	E Waste Management liability	NA	NA	NA	100.00%	-	-	-	-	
					1,243,000,000	1,243,000,000					100.00%					